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## **Gujarat Special Economic Zone Regulations, 2007**

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## **Gujarat Special Economic Zone Regulations, 2007**

In exercise of the powers conferred by section 26 of the Gujarat Special Economic Zone Act, 2004 (Guj. 11 of 2004), the Gujarat Special Economic Zone Development Authority, with the previous approval of the State Government, hereby makes the following regulations, namely: -

- 1. Short title :-
- 2. Definitions :-
- 3. Procedures Regarding Meetings of Authority :-
- <u>4.</u> Conditions of Services of the Member-Secretary, Officers and Employees of the Authority :-
- <u>5.</u> Procedures for Carrying out Functions of Unit Approval Committee :-
- <u>6.</u> Procedure for carrying out functions of Development Committee:-
- 7. Levy of user charges and Fees :-